

BUSINESS ADVISORY COMMITTEE
(Tenth Lok Sabha)

TWENTY-FIFTH REPORT
(Presented on 1.3.1993)

The Business Advisory Committee held a sitting on Saturday, the 27th February, 1993.

2. The Committee recommended the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the Statutory Resolution seeking disapproval of the Essential Commodities (Special Provisions) Amendment Ordinance, 1993. | } | 3 hours |
| (2) The Essential Commodities (Special Provisions) Amendment Bill, 1993. (Replacing the Ordinance).
(Consideration and Passing) | | |
| (3) Discussion on the Statutory Resolution seeking disapproval of the Gold Bonds (Immunities and Exemptions) Ordinance, 1993. | } | 2 hours |
| (4) The Gold Bonds (Immunities and Exemptions) Bill, 1993. (Replacing the Ordinance).
(Consideration and Passing) | | |
| (5) Discussion on the Statutory Resolution seeking disapproval of the Interest on Delayed Payments to Small Scale and Ancillary Industrial Undertakings Ordinance, 1993. | } | 2 hours |
| (6) The Interest on Delayed Payments to Small Scale and Ancillary Industrial Undertakings Bill, 1993. (Replacing the Ordinance)
(Consideration and Passing) | | |
| (7) Discussion on the Statutory Resolution seeking disapproval of the Industrial Finance Corporation (Transfer of Undertaking and Repeal) Ordinance, 1993. | } | 2 hours |
| (8) The Industrial Finance Corporation (Transfer of Undertaking and Repeal) Bill, 1993. (Replacing the Ordinance).
(Consideration and Passing) | | |
| (9) Discussion on the Statutory Resolution seeking disapproval of the Wild Life (Protection) Amendment Ordinance, 1993. | } | 2 hours |
| (10) The Wild Life (Protection) Amendment Bill, 1993 (Replacing the Ordinance).
(Consideration and Passing) | | |
| (11) Discussion on the Statutory Resolution seeking disapproval of the Indian Medical Council (Amendment) Ordinance, 1993. | } | 3 hours |
| (12) The Indian Medical Council (Amendment) Bill, 1993. (Replacing the Ordinance).
(Consideration and Passing) | | |
| (13) Discussion on the Statutory Resolution seeking disapproval of the Dentists (Amendment) Ordinance, 1993. | | |
| (14) The Dentists (Amendment) Bill, 1993. (Replacing the Ordinance).
(Consideration and Passing) | | |
| (15) Discussion on the Motion of Thanks on the President's Address. | | 12 hours |
| (16) General Discussion on the Railway Budget for 1993-94. | | 12 hours |

NEW DELHI;
February 27, 1993
Phalguna 8, 1914 (Saka)

SHIVRAJ V. PATIL
Chairman,
Business Advisory Committee.